



2026:AHC:52762

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3213 of 2026

Vishnu Singh Lakhera

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Jeeshan Ahmad Siddiqui, Kanhaiya Lal, Mohammed Iftekhar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 09.03.2026, para-2, line no.2 for deletion of the date 23.04.2025 while substituting it with 23.04.2005.
2. The correction application is **allowed** accordingly.

March 16, 2026

N.S.Rathour

(Vikas Budhwar,J.)